

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-48/2017/ 231 /A

From :- Smti Jayashree Bora,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,

Shri Biswajit Chakraborty,
District & Sessions Judge,
Nagaon.

Dated Guwahati, the 10th January, 2025.

Sub:- **Casual leave and Restricted Holiday.**

Ref:- Your letter No.DJN/60 dated 03.01.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 16.01.2025 and 18.01.2025 as well as Restricted Holiday on 17.01.2025, along with station leave permission, with the official vehicle, at own cost, from the evening of 10.01.2025 till the morning of 20.01.2025.** During your absence, Shri A.J.Bora, Addl. District & Sessions Judge No.1, Nagaon and in his absence, the next senior most Judicial Officer will remain in charge of your Court and Office.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo No.HC.VII-48/2017/ 232 /A, dated , 10-01-2025
Copy to:.

1. The Project Manager, Gauhati High Court.

JT. REGISTRAR (VIGILANCE)